

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 01.04.2023 TO 06.04.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	20/12/2022	Cross Application (IBC)	710102105372022	COMPANY PETITION IB (IBC)/2516(ND)2019	BHIM SAIN GOYAL VS RONAK ASHOK SURANI	Application under any other provisions- IBC	3/4/2023	case type wrong section wrong Pg- 2 missed applicant name should be on first number in memo party pdf not clear contact to registry	PARMOD
2	2/1/2023	Interlocutory Application (I.B.C)	710102000372023	COMPANY PETITION IB (IBC)/300(PB)2020	MAHENDRA SINGH BHATI VS SARE GURUGRAM PVT LTD	Sec 60(5)	5/4/2023	memo party missed in index and in application, need to sign on application on every pages , stamp paper missed , Pg-8 11,13,14....., pdf not clear , need to true copy on every pages annexure , ticket not allowed not on content vakalatnama	GEETANSH NAGPAL
3	1/2/2023	Interlocutory Application (I.B.C)	710102012122023	COMPANY PETITION IB (IBC)/763(ND)2021	MINDA INDUSTRIES LIMITED VS UNICAST AUTOTECH PRIVATE LIMITED	Sec 60(5)	6/4/2023	Name of the Petitioner in the Memo of Parties and Prayer clause do not match. Double address of the counsel for the petitioner. DD not deposited.	VISHAL
4	6/2/2023	Interlocutory Application (I.B.C)	710102013402023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS YOGENDER GARG	Regulation 30, CIRP Regulations, 2016	6/4/2023	missing and Address Mismatch in Affidavit	Sanjay Kumar Singh
5	10/2/2023	Interlocutory Application (I.B.C)	710102015182023	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	6/4/2023	applicant name should be first at cause title at the portal and true copy missing in annexure page	DINESH CHAWLA
6	15/02/2023	Interlocutory Application (I.B.C)	710102016172023	COMPANY PETITION IB (IBC)/508(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS SNG TRADING COMPANY PRIVATE LIMITED	Sec 60(5)	5/4/2023	main case wrong in pdf page no -1	Kumar Anurag
7	27/02/2023	Interlocutory Application (I.B.C)	710102019522023	COMPANY PETITION IB (IBC)/549(ND)2022	SHER SINGH VS SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Sec 60(5)	5/4/2023	memo party missed in index in application , section not mention in pdf , sign missed in application on every pages , stamp paper missed Pg-10,11,29 to 35 not clear Pg-16, 19 to 27 in hindi court fee @ 3 rs welfare @ 25 rs service missed	SUMAN DEVI
8	1/3/2023	Interlocutory Application (I.B.C)	710102020372023	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	6/4/2023	page no.69-122,163-189,259-268 not clear page and Volume- 1 Not Uploaded	Mani Gupta
9	3/3/2023	Interlocutory Application (I.B.C)	710102020822023	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHISH NANDA VS BHUPENDER KUMAR SINGH & ORS	Sec 60(5)	3/4/2023	Page No. 67 to 98 blur pagination not done in vakalatnama and in index	Adya
10	3/3/2023	Interlocutory Application (I.B.C)	710102021012023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	3/4/2023	Applicant Name Wrong in online and Cover Page and Memo Party and Application please contact to registry	Vikram Singh Rathore

11	14/03/2023	Interlocutory Application (I.B.C)	710102023562023	COMPANY PETITION IB (IBC)/355(ND)2020	GAURAV SRIVASTAVA RP FOR MAC ROOF INDIA PVT LTD VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/4/2023	affidavit address mismatch of stamp paper	Indrajeet Singh
12	17/03/2023	Interlocutory Application (I.B.C)	710102024992023	COMPANY PETITION IB (IBC)/896(ND)2022	ANUP KUMAR VS PARVINDER SINGH	Application under any other provisions- IBC	3/4/2023	All PDF Not Clear	SHANKARI MISHRA
13	18/03/2023	Interlocutory Application (I.B.C)	710102025022023	COMPANY PETITION IB (IBC)/897(ND)2022	ANUP KUMAR VS SMT RANJIT KAUR	Application under any other provisions- IBC	3/4/2023	pdf not clear	SHANKARI MISHRA
14	18/03/2023	Interlocutory Application (I.B.C)	710102025272023	COMPANY PETITION IB (IBC)/1082(PB)2018	KIRAN DEVI VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Sec 60(5)	3/4/2023	Pg-10 to 21 not clear	Kiran Devi
15	17/03/2023	Interlocutory Application (I.B.C)	710102025002023	COMPANY PETITION IB (IBC)/898(ND)2022	ANUP KUMAR VS JOGINDER SINGH	Application under any other provisions- IBC	3/4/2023	PDF Not Clear	SHANKARI MISHRA
16	16/03/2023	Interlocutory Application (I.B.C)	710102024552023	COMPANY PETITION IB (IBC)/262(PB)2022	RACONTEUR GRANITE PRIVATE LIMITED VS OMANSH ENTERPRISES LIMITED	Application under any other provisions- IBC	5/4/2023	ticket not allowed on vakalatnama on content	Gagan Gulati
17	18/03/2023	Interlocutory Application (I.B.C)	710102025402023	COMPANY PETITION IB (IBC)/262(PB)2022	GAGAN GULATI VS OMANSH ENTERPRISES LIMITED	Application under any other provisions- IBC	5/4/2023	ticket not allowed on vakalatnama on content	Gagan Gulati
18	21/03/2023	Interlocutory Application (I.B.C)	710102025972023	COMPANY PETITION IB (IBC)/761(ND)2021	OM TELECOM LOGISTICS PRIVATE LIMITED VS MKY CONSTRUCTIONS PRIVATE LIMITED	Application under any other provisions- IBC	6/4/2023	memo party missing in index	REETESH
19	19/03/2023	Interlocutory Application (I.B.C)	710102025582023	TRANSFER PETITION (IBC)/86(PB)2021	LT. SH HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	3/4/2023	1 rs. court fee missing	Kushank Garg
20	23/03/2023	Interlocutory Application (I.B.C)	710102027252023	COMPANY PETITION IB (IBC)/943(PB)2020	SREI INFRASTRUCTURE FINANCE LTD VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	5/4/2023	Due Payment for 12(2) and section wrong according your pdf	vidit jain
21	21/03/2023	Interlocutory Application (I.B.C)	710102026202023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS ANNAPURNA TRADING CO. (THROUGH PROPRIETOR SHRI ASHOK KUMAR GOEL)	Sec 49(2)	5/4/2023	affidavit incomplete	Khushboo Shah
22	24/03/2023	Interlocutory Application (I.B.C)	710102027662023	COMPANY PETITION IB (IBC)/1744(ND)2019	PULKIT KHURANA VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	6/4/2023	Pg-19 to 29,38 not clear	SHREYAS
23	23/03/2023	Interlocutory Application (I.B.C)	710102027382023	COMPANY PETITION IB (IBC)/894(ND)2022	ANUP KUMAR VS SURJEET SINGH	Application under any other provisions- IBC	3/4/2023	page no.8-261,275-279,289-308,311,381-382,384, not clear page	SHANKARI MISHRA
24	24/03/2023	Interlocutory Application (I.B.C)	710102027742023	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	3/4/2023	memo party missing and affidavit back date and double page numbering and master data missing and pdf not clear	Apoorv Shukla
25	27/03/2023	Interlocutory Application (I.B.C)	710102028582023	COMPANY PETITION IB (IBC)/515(ND)2022	ICICI BANK LIMITED VS M/S FOCUS IMAGING & RESEARCH CENTRE PVT. LTD.	Application under any other provisions- IBC	6/4/2023	memo party missing	Vidushi
26	27/03/2023	Company Appeal (IBC)	710102028632023	COMPANY PETITION IB (IBC)/731(PB)2018	STERLING BOLTS PRIVATE LIMITED VS ASHWINI MEHRA	Sec 42	5/4/2023	page:29-37 , 49, not clear and remove double page numbering, index counsel sign missed, etc	CA PAVAN KUMAR AGRAWAL
27	28/03/2023	Interlocutory Application (I.B.C)	710102028932023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS GHAZIABAD DEVELOPMENT AUTHORITY	Sec 60(5)	3/4/2023	page no.11,26, hindi page	Arjun Maheshwari
28	28/03/2023	Interlocutory Application (I.B.C)	710102028922023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS GHAZIABAD DEVELOPMENT AUTHORITY	Sec 60(5)	3/4/2023	pAGE NO.12-15 HINDI PAGE AND PAGE NO.18,23-26 NOT CLEAR PAGE AND TRUE COPY MISSING	Arjun Maheshwari

29	30/03/2023	Restoration Application (IBC)	710102029422023	COMPANY PETITION IB (IBC)/160(ND)2023	VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/4/2023	court fee 1 rs. missing and case type wrong	Newton Law Chambers
30	30/03/2023	Interlocutory Application (I.B.C)	710102029492023	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA VS NARESH DHINGRA	Application under any other provisions- IBC	3/4/2023	page number missing after 533 page	ADVOCATE GAUTAM SINGHAL
31	29/03/2023	Miscellaneous Application(Companies Act)	710102029232023	COMPANY PETITION (COMPANIES ACT)/19(ND)2022	NIKHIL RAJNIKANT PARMAR VS EASY TO PITCH NETWORKS PRIVATE LIMITED	Rule 11 of NCLT	3/4/2023	case type wrong	KARAN MALHOTRA
32	30/03/2023	Interlocutory Application (I.B.C)	710102029402023	COMPANY PETITION IB (IBC)/40(PB)2017	SHASHIKANT NEMANI VS EASY TO PITCH NETWORKS PRIVATE LIMITED	Sec 60(5)	3/4/2023	section wrong according your pdf and affidavit address mismatch of stamp paper and sing missing in application page	lalit mohan
33	30/03/2023	Interlocutory Application (I.B.C)	710102029502023	COMPANY PETITION IB (IBC)/2115(ND)2019	DAUPHIN CABLES PRIVATE LIMITED VS PARVEEN BANSAL ABLOOM INFOTECH PVT. LTD	Sec 60(5)	3/4/2023	case type wrong	Manish
34	30/03/2023	Interlocutory Application (I.B.C)	710102029432023	COMPANY PETITION IB (IBC)/881(ND)2020	MUNISH KUMAR SHARMA VS PARVEEN BANSAL ABLOOM INFOTECH PVT. LTD	Application under any other provisions- IBC	3/4/2023	true copy missing in annexure page and page no.1-2 not mention in index	Aditya
35	30/03/2023	Interlocutory Application (I.B.C)	710102029482023	COMPANY PETITION IB (IBC)/923(PB)2018	SARITA KISHORE VS RABINDER KUMAR MINTRI	Sec 60(5)	3/4/2023	merge into one pdf	RAJAN KUMAR HANS
36	30/03/2023	Interlocutory Application (I.B.C)	710102029472023	COMPANY PETITION IB (IBC)/35(ND)2017	SARVESH KASHYAP LIQUIDATOR OF HELPLINE HOSPITALITY PRIVATE LIMITED VS RABINDER KUMAR MINTRI	Regulation 44(2), Liquidation process Regulation, 2016	3/4/2023	page no.21-22 not clear and memo party missing	Sameer
37	29/03/2023	Interlocutory Application (I.B.C)	710102029322023	COMPANY PETITION IB (IBC)/999(PB)2020	RAMESH AGGARWAL VS M/S. RG RESIDENCY PRIVATE LTD.	Application under any other provisions- IBC	3/4/2023	section not mention in pdf ticket not allowed on content of vakalatnama	Rishab Garg
38	30/03/2023	Interlocutory Application (I.B.C)	710102029442023	COMPANY PETITION IB (IBC)/2688(ND)2019	MUDRAKSH INVESTFIN PVT. LTD. VS BRIJESH SINGH BHADAURIYA	Sec 60(5)	3/4/2023	page no.29,51,hindi page and page no. 30-50,68,73,75-76,125-145, not clear page	VARSHA
39	30/03/2023	Interlocutory Application (I.B.C)	710102029522023	COMPANY PETITION IB (IBC)/233(ND)2022	GAGANDEEP SINGH TANEJA VS JINDAL BIOCHEM & DEVELOPERS PVT. LTD.	Sec 60(5)	5/4/2023	page no.698-714,747,817-830,847-878,888,893-904,936-947,973-974,977-979, not clear page and master index missing and double page numbering	VINIT TREHAN
40	30/03/2023	Interlocutory Application (I.B.C)	710102029462023	COMPANY PETITION IB (IBC)/10(ND)2023	GUNJAN MITTAL VS JINDAL BIOCHEM & DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	5/4/2023	double page numbering after 14 page	SATISH
41	30/03/2023	Interlocutory Application (I.B.C)	710102029662023	COMPANY PETITION IB (IBC)/92(ND)2022	PARVEEN KUMAR ADLAKHA VS JINDAL BIOCHEM & DEVELOPERS PVT. LTD.	Sec 60(5)	3/4/2023	page no.14-30,32-33, not clear page and memo party missing	parveen kumar adlakha
42	30/03/2023	Interlocutory Application (I.B.C)	710102029552023	COMPANY PETITION IB (IBC)/689(ND)2020	INDUSIND BANK LIMITED VS JINDAL BIOCHEM & DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	3/4/2023	page no.14-20,36-37,40,-42, not clear page and section not mention in index and ib not mention in main case and proof service missing	Vigil
43	31/03/2023	Interlocutory Application (I.B.C)	710102029822023	COMPANY PETITION IB (IBC)/741(ND)2021	VASUDEO AGARWAL VS RISHI RAJ JAIN	Application under any other provisions- IBC	5/4/2023	Section Wrong	Akshay
44	30/03/2023	Interlocutory Application (I.B.C)	710102029592023	COMPANY PETITION IB (IBC)/241(ND)2019	MR. TARUN BATRA VS BHUMICA BHANUSHALI	Application under any other provisions- IBC	3/4/2023	section wrong	Sumesh

45	31/03/2023	Interlocutory Application (I.B.C)	710102029882023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS M/S CHATURBHUUJ ENTERPRISES THROUGH PROPRIETOR DEVKI NANDAN & SONS (HUF)	Sec 49(2)	5/4/2023	E-Stamp and Affidavit Missing and Applicant Should be first on Memo Party and one Page Extra in PDF According your Index Plz Remove Extra page in PDF and Date Missing in Vakalatnama	Khushboo Shah
46	30/03/2023	Interlocutory Application (I.B.C)	710102029632023	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS M/S CHATURBHUUJ ENTERPRISES THROUGH PROPRIETOR DEVKI NANDAN & SONS (HUF)	Application under any other provisions- IBC	3/4/2023	affidavit incomplete	Aditi Sharma
47	30/03/2023	Interlocutory Application (I.B.C)	710102029652023	COMPANY PETITION IB (IBC)/11(ND)2021	ARUNAVA SIKDAR VS M/S CHATURBHUUJ ENTERPRISES THROUGH PROPRIETOR DEVKI NANDAN & SONS (HUF)	Application under any other provisions- IBC	3/4/2023	affidavit incomplete	Aditi Sharma
48	31/03/2023	Interlocutory Application (I.B.C)	710102029832023	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN RUSTAGI VS M/S GOPALSONS STEELS PVT. LTD.	Sec 60(5)	5/4/2023	Applicant Should be first on Memo Party	KANTI MOHAN
49	30/03/2023	Interlocutory Application (I.B.C)	710102029622023	COMPANY PETITION IB (IBC)/1493(PB)2018	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS PVT LTD	Sec 60(5)	3/4/2023	court fee 1rs. missing and sign missing in application page	Aasheesh
50	30/03/2023	Interlocutory Application (I.B.C)	710102029612023	COMPANY PETITION IB (IBC)/104(PB)2017	BANK OF INDIA LEAD MEMBER OF COMMITTEE OF CREDITORS OF TIRUPATI INFRAPROJECT PRIVATE LIMITED VS ANIL KOHLI	Sec 60(5)	3/4/2023	page no.99,112, not clear page	MILAN
51	31/03/2023	Interlocutory Application (I.B.C)	710102029792023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS ANIL KOHLI	Regulation 44(2), Liquidation process Regulation, 2016	5/4/2023	Section Not Mentioned in Index and Section Wrong	Sajeve Bhushan Deora
52	1/4/2023	Interlocutory Application (I.B.C)	710102030102023	COMPANY PETITION IB (IBC)/866(PB)2018	MARGRA INDUSTRIES LIMITED VS MARGRA INDUSTRIES LIMITED	Sec 60(5)	3/4/2023	APPLICANT Name wrong	SHIVANATH MAHANTA
53	31/03/2023	Interlocutory Application (I.B.C)	710102029962023	COMPANY PETITION IB (IBC)/300(PB)2020	SUDERSHAN K ARORA VS MARGRA INDUSTRIES LIMITED	Sec 60(5)	5/4/2023	Need to Applicant Sign on Every Pages in Application and E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Sumitra Choudhary
54	31/03/2023	Interlocutory Application (I.B.C)	710102029852023	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2022	RITU RASTOGI VS ENN TEE INTERNATIONAL LIMITED	Application under any other provisions- IBC	5/4/2023	Affidavit Back Date	Prachi Johri
55	31/03/2023	Interlocutory Application (I.B.C)	710102029742023	COMPANY PETITION IB (IBC)/373(PB)2018	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD VS ENN TEE INTERNATIONAL LIMITED	Application under any other provisions- IBC	5/4/2023	Page No. Missing in PDF and double File Uploaded Plz Remove Extra Document	ADVOCATE GAUTAM SINGHAL
56	31/03/2023	Interlocutory Application (I.B.C)	710102029842023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS KUMAR FOOD INDUSTRIES LTD. THROUGH DIRECTORS	Sec 49(2)	5/4/2023	E-Stamp and Affidavit Missing and Applicant Should be first on Memo Party and one Page Extra in PDF According your Index Plz Remove Extra page in PDF and Date Missing in Vakalatnama	Khushboo Shah

57	31/03/2023	Interlocutory Application (I.B.C)	710102029812023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS M/S MAYANK ENTERPRISES (THROUGH PROPRIETOR SHRI DEVKI NANDAN GARG)	Sec 49(2)	5/4/2023	E-Stamp and Affidavit Missing and Applicant Should be first on Memo Party and one Page Extra in PDF According your Index Plz Remove Extra page in PDF and Date Missing in Vakalatnama	Khushboo Shah
58	1/4/2023	Interlocutory Application (I.B.C)	710102030002023	COMPANY PETITION IB (IBC)/300(PB)2020	ANJANA ANAND VS AJIT GYANCHAND JAIN	Sec 60(5)	5/4/2023	sing missing in application page and stamp paper missing and page no.60-95 not clear page and court fee missing rs.1	Sumitra Choudhary
59	31/03/2023	Interlocutory Application (I.B.C)	710102029922023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS GOLD GRAIN INDIA PVT. LTD	Sec 49(2)	5/4/2023	E-Stamp and Affidavit Missing and Applicant Should be first on Memo Party and one Page Extra in PDF According your Index Plz Remove Extra page in PDF and Date Missing in Vakalatnama	Khushboo Shah
60	1/4/2023	Interlocutory Application (I.B.C)	710102030132023	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA VS SIEMENS FINANCIAL SERVICES PVT. LTD.	Sec 60(5)	5/4/2023	page no.52-55 not clear page and double page numbering	ASHU GUPTA
61	1/4/2023	Interlocutory Application (I.B.C)	710102030022023	COMPANY PETITION IB (IBC)/300(PB)2020	LALIT GOEL VS AJIT GYANCHAND JAIN	Sec 60(5)	5/4/2023	page no.60-100 not clear page and sign missing in application page and stamp paper missing	Sumitra Choudhary
62	31/03/2023	Interlocutory Application (I.B.C)	710102029862023	COMPANY PETITION IB (IBC)/24(PB)2018	MR. RAM RATAN KANOONGO VS BHARAT PULSES PVT. LTD.	Sec 49(2)	5/4/2023	E-Stamp and Affidavit Missing and Applicant Should be first on Memo Party and one Page Extra in PDF According your Index Plz Remove Extra page in PDF and Date Missing in Vakalatnama	Khushboo Shah
63	1/4/2023	Interlocutory Application (I.B.C)	710102030202023	COMPANY PETITION IB (IBC)/375(PB)2018	MR. SANDEEP KUMAR VS SATYA PRAKASH GUPTA	Sec 60(5)	5/4/2023	page no.44-46 cut page and page no.58-62,66-75, not clear page	NAMRATA RANGA
64	1/4/2023	Interlocutory Application (I.B.C)	710102030162023	COMPANY PETITION IB (IBC)/106(ND)2023	SURAKSHA ASSET RECONSTRUCTION LIMITED VS RAJIV GOYAL	Sec 60(5)	5/4/2023	affidavit address mismatch of stamp paper	ARVIND
65	1/4/2023	Interlocutory Application (I.B.C)	710102030012023	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Application under any other provisions- IBC	5/4/2023	page number missing in index and page number missing in application page	ANAND
66	1/4/2023	Interlocutory Application (I.B.C)	710102030032023	COMPANY PETITION IB (IBC)/300(PB)2020	MAHESH VS AJIT GYANCHAND JAIN	Sec 60(5)	5/4/2023	sign missing in application page and stamp paper missing and page no.61-67,95-100,108 not clear page and court fee 1 rs. missing	Sumitra Choudhary
67	1/4/2023	Interlocutory Application (I.B.C)	710102030182023	COMPANY PETITION IB (IBC)/741(ND)2021	VASUDEO AGARWAL VS RISHI RAJ JAIN	Application under any other provisions- IBC	5/4/2023	page no.90-95,not clear page and section wrong	Akshay
68	1/4/2023	Interlocutory Application (I.B.C)	710102030142023	COMPANY PETITION IB (IBC)/2165(ND)2019	SUMAN KUMAR VERMA VS SANJAY SINGLA	Rule 11 of NCLT, 2016	5/4/2023	section and case type wrong	SUMAN
69	2/4/2023	Interlocutory Application (I.B.C)	710102029912023	COMPANY PETITION IB (IBC)/456(ND)2018	REETA DHAWAN VS UNIVERSAL BUILDWELL PVT. LTD.	Sec 60(5)	5/4/2023	Volume Wise Index Missing and Please Merge in One PDF All PDF and Date Missing in Vakalatnama	Anil K Khaware
70	19/03/2023	Interlocutory Application (I.B.C)	710102025662023	TRANSFER PETITION (IBC)/87(PB)2021	NULIFE HOSPITAL THROUGH ITS SOLE PROPRIETOR LT. SH. HARISH KUMAR THROUGH ITS LRS VS NCR HEALTHWAYS PVT LTD	Application under any other provisions- IBC	3/4/2023	1 rs. court fee missing	Kushank Garg

71	30/03/2023	Interlocutory Application (I.B.C)	710102029562023	COMPANY PETITION IB (IBC)/138(ND)2018	ARVIND GARG VS NCR HEALTHWAYS PVT LTD	Sec 54(1)	3/4/2023	page no.46-47,72,101-107,109-112,120, not clear page	Arvind Garg
72	31/03/2023	Restoration Application (IBC)	710102029972023	COMPANY PETITION IB (IBC)/334(ND)2018	PUSHPA LATA @ PUSHPA NIGAM VS ANIL KUMAR JAIN	Rule 11 of NCLT, 2016	5/4/2023	Main Case No. Missing in Vakalatnama	Rajat Mathur
73	2/4/2023	Interlocutory Application (I.B.C)	710102030272023	COMPANY PETITION IB (IBC)/62(ND)2023	T. G. BUILDCON PRIVATE LIMITED VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	5/4/2023	Section Not Mentioned in Index and Application and Memo Party Missing and Section Wrong	RAJEEV SHRIVASTAVA
74	1/4/2023	Restoration Application (IBC)	710102030192023	COMPANY PETITION IB (IBC)/297(PB)2018	AMEETA KANDHARI VS SHRI. PRAMOD KUMARSHARMA	Rule 11 of NCLT, 2016	5/4/2023	case type and section wrong	Aasheesh
75	2/4/2023	Interlocutory Application (I.B.C)	710102030302023	COMPANY PETITION IB (IBC)/563(PB)2018	M/S KALPATARU STEEL ROLLING MILLS LIMITED VS SHRI. PRAMOD KUMARSHARMA	Rule 11 of NCLT, 2016	5/4/2023	Case Type Wrong and Address Mismatch in Affidavit	ANOOP
76	3/4/2023	Interlocutory Application (I.B.C)	710102030452023	COMPANY PETITION IB (IBC)/26(ND)2023	VARUN GOEL VS SHRI. PRAMOD KUMARSHARMA	Application under any other provisions- IBC	5/4/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Varun
77	1/4/2023	Interlocutory Application (I.B.C)	710102030252023	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR M/S CARGO PLANNERS LIMITED VS SHRI. PRAMOD KUMARSHARMA	Application under any other provisions- IBC	5/4/2023	page number missing in index and page number missing in application page and sign missing and stamp paper and affidavit missing	aditya gauri
78	3/4/2023	Interlocutory Application (I.B.C)	710102030572023	COMPANY PETITION IB (IBC)/300(PB)2020	BHASKAR CHANDAN VS AJIT GYANCHAND JAIN	Sec 60(5)	5/4/2023	page no.29 cut page and 1rs. court fee missing and	Tavish
79	4/4/2023	Interlocutory Application (I.B.C)	710102030672023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	6/4/2023	Page No. 19-20 Pages Cut	HITESH SACHAR
80	2/4/2023	Interlocutory Application (I.B.C)	710102030292023	COMPANY PETITION IB (IBC)/139(ND)2021	MR. GAUTAM SINGHAL VS MR. SHARAD CHANDRA GOEL	Application under any other provisions- IBC	5/4/2023	Page No. 49-69, 111-160, True Copy Sign Missing	Vishal
81	3/4/2023	Restoration Application (Companies Act)	710102030402023	COMPANY APPEAL(COMPANIES ACT)/628(ND)2018	MR SARTHAK BATHLA VS M/S. G.R BATHLA PUBLICATIONS PVT. LTD	Rule 11 of NCLT	5/4/2023	Memo Party Missing and Due Payment Other Section	SONALI KARWASRA JOON
82	3/4/2023	Interlocutory Application (I.B.C)	710102030592023	COMPANY PETITION IB (IBC)/440(ND)2021	MR. MANOHAR LAL VIJ VS MRS. MEENA NATH	Sec. 45 (1)	5/4/2023	Section Wrong and Applicant Should be First on Memo Party	VISHAL
83	3/4/2023	Interlocutory Application (I.B.C)	710102030492023	COMPANY PETITION IB (IBC)/223(ND)2022	RAKESH KUMAR JINDAL (IRP) VS MRS. MEENA NATH	22(3)(b)	5/4/2023	page no. 64-66,69-74, not clear page	Rakesh Kumar Jindal
84	3/4/2023	Company Application(Companies Act)	710102030392023	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	MAINI CONSTRUCTION EQUIPMENTS PVT LTD VS STATE BANK OF INDIA	Rule 11 of NCLT	5/4/2023	Section Wrong in PDF	Ankit Sibbal
85	3/4/2023	Interlocutory Application (I.B.C)	710102030532023	COMPANY PETITION IB (IBC)/577(ND)2020	SATYENDRA SHARMA (APPLICATION UNDER SECTION 42_RELIABLE FINANCE CORP PVT LTD VS ZENEITH AUTOMATIVE PRIVATE LIMITED	Sec 42	5/4/2023	case type wrong	Satyendra Sharma
86	4/4/2023	Interlocutory Application (I.B.C)	710102030832023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS M K SINGH & ORS	Rule 11 of NCLT, 2016	6/4/2023	Page No. 19-20 Pages Cut	HITESH SACHAR
87	4/4/2023	Interlocutory Application (I.B.C)	710102030742023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	6/4/2023	25 Rs. Welfare Fund Fess Missing in Vakalatnama and Page No. 19-20 Page Cut	HITESH SACHAR
88	4/4/2023	Interlocutory Application (I.B.C)	710102030992023	COMPANY PETITION IB (IBC)/60(PB)2021	SWATANTRA KUMAR SINGH VS S.N MODAK & OTHERS	Sec 60(5)	5/4/2023	memo party missing	SWATANTRA
89	4/4/2023	Interlocutory Application (I.B.C)	710102030752023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	6/4/2023	page no.19-20 cut page	HITESH SACHAR
90	3/4/2023	Interlocutory Application (I.B.C)	710102030512023	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	Sec 60(5)	5/4/2023	Memo Party Missing and Page No. 6- 19 True Copy Sign Missing in Annexures	Naman Joshi

91	3/4/2023	Interlocutory Application (I.B.C)	710102030382023	COMPANY PETITION IB (IBC)/415(ND)2022	PRAVEEN BANSAL VS FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	Application under any other provisions- IBC	5/4/2023	page no.7-16,31-76 ,90-103 not clear page and double page numbering	Shashwat Anand
92	4/4/2023	Interlocutory Application (I.B.C)	710102030622023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	Sec 60(5)	6/4/2023	page no.30-33 not clear and true copy missing in annexure page	Asiya Khan
93	3/4/2023	Interlocutory Application (I.B.C)	710102030522023	COMPANY PETITION IB (IBC)/375(PB)2018	MR. AJAY BHATIA VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	5/4/2023	Date Missing in Vakalatnama	Mr. Mushtaq Salim
94	4/4/2023	Interlocutory Application (I.B.C)	710102030902023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS MANIMAY SENGUPTA	Rule 11 of NCLT, 2016	6/4/2023	page no.19-20 cut page	HITESH SACHAR
95	4/4/2023	Interlocutory Application (I.B.C)	710102031042023	COMPANY PETITION IB (IBC)/686(ND)2019	ANAND SONBHADRA RESOLUTION PROFESSIONAL M/S ALTECH INFRASTRUCTURE PRIVATE LIMITED VS MR. AMIT KUMRA AND ORS.	Sec 60(5)	6/4/2023	case type and section wrong	aditya gauri
96	4/4/2023	Interlocutory Application (I.B.C)	710102030692023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS WPIL LTD & ORS	Rule 11 of NCLT, 2016	6/4/2023	index incomplete and page no.1,6,9,12,17,21-22 cut page	HITESH SACHAR
97	4/4/2023	Interlocutory Application (I.B.C)	710102030782023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX	Rule 11 of NCLT, 2016	6/4/2023	page 22-23 cut page	HITESH SACHAR
98	4/4/2023	Interlocutory Application (I.B.C)	710102030722023	COMPANY PETITION IB (IBC)/440(ND)2021	MR. MANOHAR LAL VIJ VS INDIABULLS INVESTMENT ADVISORS LTD.	Sec 43(1) r/w Sec 44 (1)	6/4/2023	Pagination Wrong in PDF in Volume- 4	VISHAL
99	4/4/2023	Interlocutory Application (I.B.C)	710102030812023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS M K SINGH & ORS	Rule 11 of NCLT, 2016	6/4/2023	page no.19-20,26,29, not clear page	HITESH SACHAR
100	4/4/2023	Interlocutory Application (I.B.C)	710102030872023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS MANIMAY SENGUPTA	Rule 11 of NCLT, 2016	6/4/2023	page no.20-21 cut page	HITESH SACHAR
101	4/4/2023	Interlocutory Application (I.B.C)	710102030802023	COMPANY PETITION IB (IBC)/983(ND)2020	M/S PRIMEX ESTATES PRIVATE LIMITED VS MR ASHISH SINGH REAOLUTION PROFESSIONAL OF M/S VIBRANT BUILDWELL PVT LTD	Sec 60(5)	6/4/2023	page no.12-18,20-21,24,61,64, not clear page	Anirban
102	4/4/2023	Interlocutory Application (I.B.C)	710102030712023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	6/4/2023	page no.20-21 cut page	HITESH SACHAR
103	4/4/2023	Interlocutory Application (I.B.C)	710102030662023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK	Rule 11 of NCLT, 2016	6/4/2023	page no.20-21 not clear page	HITESH SACHAR
104	4/4/2023	Interlocutory Application (I.B.C)	710102030952023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS OP GUPTA & ORS	Rule 11 of NCLT, 2016	6/4/2023	page no.22-23 cut page	HITESH SACHAR
105	4/4/2023	Interlocutory Application (I.B.C)	710102030792023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS CHIEF ENGINEER	Rule 11 of NCLT, 2016	6/4/2023	Page No. 22-23 Pages Cut	HITESH SACHAR
106	4/4/2023	Interlocutory Application (I.B.C)	710102030772023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS MANIMAY SENGUPTA	Rule 11 of NCLT, 2016	6/4/2023	Page No. 19-20 Pages Cut	HITESH SACHAR
107	4/4/2023	Interlocutory Application (I.B.C)	710102031032023	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS MANIMAY SENGUPTA	Sec 60(5)	6/4/2023	Page No. Missing in Index and PDF	Anwasha Dasgupta
108	4/4/2023	Interlocutory Application (I.B.C)	710102030912023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS M K SINGH & ORS	Rule 11 of NCLT, 2016	6/4/2023	Page No. 19-20 Pages Cut	HITESH SACHAR
109	4/4/2023	Interlocutory Application (I.B.C)	710102030962023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS NARINDERJIT SINGH	Rule 11 of NCLT, 2016	6/4/2023	page no.19-20 cut page	HITESH SACHAR
110	4/4/2023	Interlocutory Application (I.B.C)	710102030882023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX	Rule 11 of NCLT, 2016	6/4/2023	Page No. 20-21 Pages Cut	HITESH SACHAR
111	4/4/2023	Interlocutory Application (I.B.C)	710102030932023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS SPML LTD	Rule 11 of NCLT, 2016	6/4/2023	Page No. 22-23 Pages Cut	HITESH SACHAR
112	4/4/2023	Interlocutory Application (I.B.C)	710102030702023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	6/4/2023	page no.20-21 cut page	HITESH SACHAR
113	4/4/2023	Interlocutory Application (I.B.C)	710102030842023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS PROJECT MANAGER & ORS	Rule 11 of NCLT, 2016	6/4/2023	Page No. 21-22 Pages Cut	HITESH SACHAR
114	4/4/2023	Interlocutory Application (I.B.C)	710102030762023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	6/4/2023	Page No. 20-21 Pages Cut	HITESH SACHAR

115	4/4/2023	Interlocutory Application (I.B.C)	710102030972023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS THE ASSISTANT COMMISSIONER OF THE INCOME TAX	Rule 11 of NCLT, 2016	6/4/2023	page no.22-23, cut page	HITESH SACHAR
116	4/4/2023	Interlocutory Application (I.B.C)	710102030862023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S.N MODAK & OTHERS	Rule 11 of NCLT, 2016	6/4/2023	page no.19-20 cut page	HITESH SACHAR
117	5/4/2023	Interlocutory Application (I.B.C)	710102031392023	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS S.N MODAK & OTHERS	Regulation 44(2), Liquidation process Regulation, 2016	6/4/2023	section wrong according your pdf	KULDEEP
118	5/4/2023	Interlocutory Application (I.B.C)	710102031122023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS KAUSTUBH MODAK& ORS	Rule 11 of NCLT, 2016	6/4/2023	page no.21-22 cut page	HITESH SACHAR
119	5/4/2023	Interlocutory Application (I.B.C)	710102031132023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS KAUSTUBH MODAK& ORS	Sec 60(5)	6/4/2023	welfare and court fee missing and true copy missing	Sanampreet
120	5/4/2023	Interlocutory Application (I.B.C)	710102031372023	COMPANY PETITION IB (IBC)/401(ND)2017	JAGBIR VS EARTH INFRASTRUCTURE LTD	Sec 60(5)	6/4/2023	Due Payment Other Section and Counsel Detail Incomplete in Prayer and Notary Stamp Missing on E-Stamp Paper and Affidavit Back Date and Page No. 54- 95 True Copy Sign Missing in Annexures and Ticket Not Allowed Mid on Vakalatnama and Main Case Missing in Vakalatnama	Sarfaraz Karim
121	5/4/2023	Interlocutory Application (I.B.C)	710102031102023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS ADITYA BIRLA TRUSTEE COMPANY	Rule 11 of NCLT, 2016	6/4/2023	Page No. 22-23 Pages Cut	HITESH SACHAR
122	5/4/2023	Interlocutory Application (I.B.C)	710102031322023	COMPANY PETITION IB (IBC)/456(ND)2022	M/S GANGA BUISINESS PRIVATE LIMITED. VS ADITYA BIRLA TRUSTEE COMPANY	Sec 54(1)	6/4/2023	Section Wrong in PDF and E-Stamp Paper Missing and Page No. 78, 148-154 Page Not clear	ankur gupta
123	4/4/2023	Interlocutory Application (I.B.C)	710102030682023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS SUCHETA SUDHIR MODAK & ORS	Rule 11 of NCLT, 2016	6/4/2023	Page No. 22-24 Pages Cut and Vakalatnama Missing in Index and pages Cut	HITESH SACHAR
124	4/4/2023	Interlocutory Application (I.B.C)	710102030632023	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM ARORA VS SUCHETA SUDHIR MODAK & ORS	Sec 60(5)	6/4/2023	Main Case Wrong in Memo Party	SHYAM
125	4/4/2023	Interlocutory Application (I.B.C)	710102030892023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS M K SINGH & ORS	Rule 11 of NCLT, 2016	6/4/2023	page no.20-21 cut page	HITESH SACHAR
126	5/4/2023	Interlocutory Application (I.B.C)	710102031172023	COMPANY PETITION IB (IBC)/1747(PB)2018	AJAY GUPTA VS M K SINGH & ORS	Sec 60(5)	6/4/2023	page no. 16-21 not clear page and affidavit address mismatch of stamp paper	Sunil K Goel
127	4/4/2023	Company Application(Companies Act)	710102031012023	COMPANY PETITION (COMPANIES ACT)/38(ND)2022	PRANAV AGGARWAL VS SPARK ENGINEERING PRIVATE LIMITED	Rule 11 of NCLT	6/4/2023	Page No. Missing on E-Stamp paper and Address Mismatch in Affidavit and Page No. 18, 84- 88 Wrong Arrange Page and TC Not Allowed Please True Copy Sign	KNM & Partners
128	5/4/2023	Interlocutory Application (I.B.C)	710102031312023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL FOR TIRUPATI INFRAPROJECTS PVT LIMITED VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	6/4/2023	Page No. 172-177, 181, 183- 185, Page Not clear	ABHISHEK
129	5/4/2023	Interlocutory Application (I.B.C)	710102031252023	COMPANY PETITION IB (IBC)/440(ND)2021	MR. MANOHAR LAL VIJ VS NEHA RASTOGI	Sec 66(1)	6/4/2023	Counsel Sign Missing in Memo Party	VISHAL
130	5/4/2023	Interlocutory Application (I.B.C)	710102031152023	COMPANY PETITION IB (IBC)/440(ND)2021	DOLLY MOTORS VS MANOHAR LAL VIJ	Sec 60(5),Rule 11 of NCLT, 2016	6/4/2023	merge into one pdf	RAVINDER MEHANDRU
131	5/4/2023	Interlocutory Application (I.B.C)	710102031262023	COMPANY PETITION IB (IBC)/113(ND)2021	ARUN KUMAR DHINGRA AND ANR VS RESOLUTION PROFESSIONAL	Sec 60(5)	6/4/2023	application missing please re-upload file	Manish

132	5/4/2023	Interlocutory Application (I.B.C)	710102031142023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS S N MODAK & ORS	Rule 11 of NCLT, 2016	6/4/2023	page no.19-20 not clear page	HITESH SACHAR
133	5/4/2023	Company Application(Companies Act)	710102031362023	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Rule 11 of NCLT	6/4/2023	memo party missing and verified date missing in affidavit	ZAFAR KHURSHID
134	5/4/2023	Interlocutory Application (I.B.C)	710102031112023	COMPANY PETITION IB (IBC)/1935(PB)2019	CANARA BANK VS UMA SINGH & ORS	Rule 11 of NCLT, 2016	6/4/2023	Page No. 21-22 Pages Cut	HITESH SACHAR
135	5/4/2023	Interlocutory Application (I.B.C)	710102031222023	COMPANY PETITION IB (IBC)/882(ND)2020	DOLLY MOTORS VS ATUL MITTAL	Sec 60(5),Rule 11 of NCLT, 2016	6/4/2023	Master Index Missing and Volume - 2 Index Missing	RAVINDER MEHANDRU
136	15/12/2022	Company Appeal(Companies Act)	710102103562022	VS		Sec 252 (3)	5/4/2023	MoA &AoA missed, income tax advance service missed, all e stamp and affidavit dates mismatched,(come to the registry with hard copy)	DEEPANK YADAV
137	16/02/2023	Company Appeal(Companies Act)	710102016752023	VS		Sec 252 (3)	5/4/2023	kindly merge in one pdf after that upload the petition	LALIT
138	23/02/2023	Company Appeal(Companies Act)	710102018592023	VS		Sec 252 (3)	6/4/2023	Wrong income tax advance service kindly serve to Delhi dcit cell delhi high court	Manoj
139	4/3/2023	Company Petition (Companies Act)	710102021162023	UDAY NARAYAN JOSHI VS KOMANDUR RAJGOPALAN RAVIKUMAR		Sec. 271-273	3/4/2023	correct respondent name in technically,pg no 98 in urdu, sign missed on true copy stamp in annexure	Prachi Johri
140	11/3/2023	Company Petition (Companies Act)	710102023082023	TULSIANI CONSTRUCTIONS AND DEVELOPERSPRIVATE LIMITED VS SHREEHARI REALTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	5/4/2023	Fees missed of section 244	ROHIT
141	16/03/2023	Company Petition IB (IBC)	710102024722023	INDIAN BANK VS MAYAR INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED		IBC under Sec 7	5/4/2023	Council detail missed in master index, serial no 1&2 mentioned in one pgs,true copy sign missed in annexure, volume wise separate index missed, pgs in hindi 497 to 502,504 to 509,511 to 565,577 to 582,594 to 605,617 to 620,632 to 635,647 to 652,664 to 667,679 to 684,698 to 703,715 to 720, pg no 787 missed, vakaltname &proof of service missed, company master data missed	RAJESH KUMAR GAUTAM
142	20/03/2023	Company Petition IB (IBC)	710102025772023	BANK OF MAHARASHTRA VS C. L. SHARMA		Section 95(1)	5/4/2023	Pgs not clear 21 to 30,76,79,80 to 83	NAMIT SURI
143	20/03/2023	Company Petition IB (IBC)	710102025762023	BANK OF MAHARASHTRA VS DEEPAK SHARMA		Section 95(1)	5/4/2023	Pgs not clear 23 to 32,36,40 to 42,50 to 53,75 to 85	NAMIT SURI
144	22/03/2023	Company Petition IB (IBC)	710102026312023	SHIVEN METALS VS UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	6/4/2023	pg no 18,100 missed,volume 2 missed	GAURAV

145	24/03/2023	Company Petition (Companies Act)	710102027712023	RAJAN GUPTA VS PRADEEP KUMAR GUPTA		Sec. 244(1),Sec. 241(1),Sec. 242(4)	6/4/2023	Fees missed of sections 242,244, synopsis missed,pgs not clear 53 to 73,148,156,159,162,165,171,175,178 respondent name not matched technically kindly correct it,company master data missed	ANJALI SHARMA
146	24/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102027722023	MAHALAXMI CASTLES AND VILLAS PRIVATELIMITED VS PRADEEP KUMAR GUPTA		Sec. 230-232, Sec 234	5/4/2023	All e stamp &&& supporting affidavit and consent affidavit not notarize, pgs not clear 138, 289,299, annex master index firstly	Ashish Singh
147	29/03/2023	Company Appeal(Companies Act)	710102029382023	MAHALAXMI CASTLES AND VILLAS PRIVATELIMITED VS PRADEEP KUMAR GUPTA		Sec 252 (1)	3/4/2023	Wrong case type select,pgs not clear 65 to 79,96, advance service not mentioned in master index	JITENDRA KUMAR
148	30/03/2023	CA(A) Merger and Amalgamation(Companies Act)	710102029602023	UPPAL PROJECTS PRIVATE LIMITED VS PRADEEP KUMAR GUPTA		Sec. 230-232, Sec 234	6/4/2023	pgs cut 143,145,147,149,151,167,169,171,183,191	Rajeev K Goel
149	3/4/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102030422023	GIL SHARED SERVICES PRIVATE LIMITED VS PRADEEP KUMAR GUPTA		Sec. 230-232 - Second Motion	6/4/2023		NARESH
150	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSlegal
151	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSlegal
152	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
153	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
154	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
155	5/4/2023	0710102003932023(No.of Docs 2)	0710102003932023/1	COMPANY PETITION IB (IBC)/144(ND)2023	SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS. JAKSON LIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	APA
156	5/4/2023	0710102081322021(No.of Docs 1)	0710102081322021/8	CP(AA) MERGER AND AMALGAMATION(COMPA NIES ACT)/109(ND)2021	CELESTE MERCHANDISE LIMITED VS. RAGHUNATH HOLDINGS AND FINLEASE PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/4/2023	Advocate address details in Affidavit mismatched with E-stamp	palashagarwal
157	5/4/2023	0710102072202022(No.of Docs 2)	0710102072202022/3	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	6/4/2023	Incomplete document filed	sourabhlib@gmail.com
158	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmail.com
159	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmail.com
160	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmail.com
161	30-03-2023	0710102023572023(No.of Docs 2)	0710102023572023/1	INTERLOCUTORY APPLICATION (I.B.C)/1454(PB)2023	ALAN INFRATECH PVT LTD VS. AMIT AGRAWAL	Sec 60(5)	6/4/2023	Please attach Court last order	akshay0124@gmail.com

162	5/4/2023	0710200424762018(No.of Docs 1)	0710200424762018/6	COMPANY PETITION (COMPANIES ACT)/254(ND)2018	MR. SHISH PAL YADAV & ORS. VS M/S BE DEVICE ENGINEERING PVT. LTD.	Sec. 241(1),Sec. 242(4)	6/4/2023	Pagination missing in Vakalatnama	advraj77
163	4/4/2023	0710102079762022(No.of Docs 2)	0710102079762022/7	COMPANY PETITION (COMPANIES ACT)/192(ND)2022	SILVERSKILLS PRIVATE LIMITED	Sub-Section (1) Of Section 66.	6/4/2023	Index missing	sarfaraz
164	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSlegal
165	5/4/2023	0710102018642023(No.of Docs 2)	0710102018642023/1	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	6/4/2023	Need to File in IA	naman.joshi@CJSlegal
166	5/4/2023	0710102003132019(No.of Docs 3)	0710102003132019/3	COMPANY APPLICATION(COMPANIES ACT)/007(ND)2019	CHOICE CLOTHING COMPANY PVT LTD VS. REGISTRAR OF COMPANY	Rule 11 of NCLT	6/4/2023	True Copy sign missing in Pages 4 to 11 according to PDF, Order document is corrupted;please upload it again	D10592007
167	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
168	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
169	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
170	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
171	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
172	24-03-2023	0710102103432022(No.of Docs 1)	0710102103432022/1	INTERLOCUTORY APPLICATION (I.B.C)/6180(PB)2022	GULSHAN KUMAR GUPTA VS. GURSHARAN SINGH	Application under any other provisions- IBC	6/4/2023	Memo of parties not mentioned in Index	cvbhatia12
173	5/4/2023	0710102070012022(No.of Docs 2)	0710102070012022/5	COMPANY PETITION IB (IBC)/662(ND)2022	SANTOSHI FINLEASE PRIVATE LIMITED VS. MOTHERS PRIDE DAIRY INDIA PRIVATELIMITED	IBC under Sec 7	6/4/2023	True Copy sign missing in Pages 43 to 70 according to PDF, One rupee COurt Fee stamp msising in Vakalatnama	corporatejudis@NCLT
174	8/3/2023	0710102022232023(No.of Docs 0)	0710102022232023/3	INTERLOCUTORY APPLICATION (I.B.C)/1471(ND)2023	AMIT VIJAY KARIA VSPARESH RASTOGI	19(2)	6/4/2023	E-stamp missing	
175	5/4/2023	0710102018602023(No.of Docs 1)	0710102018602023/1	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/4/2023	Main Case number missing, Counsel detail msising in Index, Case title, Main Case number and Matter name msising in Affidavit, Advocate address details msising in Affidavit	Sumit1234
176	5/4/2023	0710102018602023(No.of Docs 1)	0710102018602023/1	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/4/2023	Main Case number missing, Counsel detail msising in Index, Case title, Main Case number and Matter name msising in Affidavit, Advocate address details msising in Affidavit	Sumit1234
177	4/4/2023	0710102095602022(No.of Docs 2)	0710102095602022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/313(ND)2022	PRAVESH AGGARWAL VS. KBM FOODS PRIVATE LIMITED	Rule 11 of NCLT	6/4/2023	Sign missing in Pages 1 to 9 according to PDF	mg270288
178	4/4/2023	0710102093412022(No.of Docs 2)	0710102093412022/6	COMPANY PETITION IB (IBC)/885(ND)2022	RANJIT RAI KOHLI & ORS VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal
179	4/4/2023	0710102093412022(No.of Docs 2)	0710102093412022/6	COMPANY PETITION IB (IBC)/885(ND)2022	RANJIT RAI KOHLI & ORS VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal

180	5/4/2023	0710102018602023(No.of Docs 1)	0710102018602023/1	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/4/2023	Main Case number missing, Counsel detail msising in Index, Case title, Main Case number and Matter name msising in Affidavit, Advocate address details msising in Affidavit	Sumit1234
181	5/4/2023	0710102018602023(No.of Docs 1)	0710102018602023/1	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	6/4/2023	Main Case number missing, Counsel detail msising in Index, Case title, Main Case number and Matter name msising in Affidavit, Advocate address details msising in Affidavit	Sumit1234
182	4/4/2023	0710102094182022(No.of Docs 2)	0710102094182022/5	COMPANY PETITION IB (IBC)/906(ND)2022	KOHINOOR APPARELS PRIVATE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal
183	4/4/2023	0710102093412022(No.of Docs 2)	0710102093412022/6	COMPANY PETITION IB (IBC)/885(ND)2022	RANJIT RAI KOHLI & ORS VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal
184	4/4/2023	0710102093412022(No.of Docs 2)	0710102093412022/6	COMPANY PETITION IB (IBC)/885(ND)2022	RANJIT RAI KOHLI & ORS VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal
185	4/4/2023	0710102094182022(No.of Docs 2)	0710102094182022/5	COMPANY PETITION IB (IBC)/906(ND)2022	KOHINOOR APPARELS PRIVATE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal
186	4/4/2023	0710102094182022(No.of Docs 2)	0710102094182022/5	COMPANY PETITION IB (IBC)/906(ND)2022	KOHINOOR APPARELS PRIVATE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal
187	4/4/2023	0710102094182022(No.of Docs 2)	0710102094182022/5	COMPANY PETITION IB (IBC)/906(ND)2022	KOHINOOR APPARELS PRIVATE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	6/4/2023	Pages 17 to 21 according to PDF Not Clear	psplegal
188	4/4/2023	0710102032212021(No.of Docs 2)	0710102032212021/7	COMPANY PETITION IB (IBC)/530(ND)2021	BAJAJ KAGAJ LIMITED VS. SAM INDUSTRIAL ENTERPRISES LTD.	IBC Under Sec 9	6/4/2023	Pagination missing in E-stamp, Advocate Address details missing in Affidavit	ds337052
189	4/4/2023	0710200400542007(No.of Docs 9)	0710200400542007/3	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	6/4/2023	Please attach Court last order in Affidavit document on top of the page	rohanchawla
190	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
191	3/4/2023	0710102106862022(No.of Docs 1)	0710102106862022/5	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	5/4/2023	Court Fee stamp msising in Vakalatnama	nandalawyers
192	3/4/2023	0710102103192022(No.of Docs 1)	0710102103192022/16	COMPANY PETITION (COMPANIES ACT)/231(ND)2022	RAGHAV BAHL VS. APPLIED LIFE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Place the Welfare Fee stamp and Court Fee stamp in Blank spaces in All the three Vakalatnamas	mehtavikas
193	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
194	3/4/2023	0710102093412022(No.of Docs 3)	0710102093412022/5	COMPANY PETITION IB (IBC)/885(ND)2022	RANJIT RAI KOHLI & ORS VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	5/4/2023	Sign msising in Pages 1 to 11 according to PDF	knlegal
195	3/4/2023	0710102025452023(No.of Docs 2)	0710102025452023/1	RESTORATION APPLICATION (IBC)/68(PB)2023	STATE BANK OF INDIA VSNEWSTONE REALDEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	5/4/2023	Please attach Court last order	ADITYAGAURI

196	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
197	29-03-2023	0710102012342023(No.of Docs 3)	0710102012342023/5	COMPANY PETITION (COMPANIES ACT)/56(ND)2023	VANDANA AGARWAL VS. SNOW VIEW PLYWOOD PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	5/4/2023	Index missing, Document wrongly filed	svrccs
198	3/4/2023	0710102028422023(No.of Docs 1)	0710102028422023/2	TRANSFER APPLICATION (IBC)/22(PB)2023	SHREEPATI BUILD INFRA INVESTMENT LIMITED VS. AKRITI INFRASTRUCTURE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/4/2023	Welfare Fee stamp msising in Vakalatnama, Place the Court Fee stamp in Blank space in Vakalatnama	astha.aor@gmail.com
199	3/4/2023	0710102106862022(No.of Docs 2)	0710102106862022/6	COMPANY PETITION (COMPANIES ACT)/7(ND)2023	VIJAY KUMAR VS. MILESTONE REALCON LIMITED	Sec. 241(1),Sec. 242(4)	5/4/2023	Need to File in IA	nandalawyers
200	24-02-2023	0710102018602023(No.of Docs 0)	0710102018602023/2	COMPANY APPEAL(COMPANIES ACT)/71(ND)2023	PUREST LIVING PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	5/4/2023	Index misisng	
201	3/4/2023	0710102028422023(No.of Docs 1)	0710102028422023/1	TRANSFER APPLICATION (IBC)/22(PB)2023	SHREEPATI BUILD INFRA INVESTMENT LIMITED VS. AKRITI INFRASTRUCTURE PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	5/4/2023	Welfare Fee stamp msising in Vakalatnama, Place the Court Fee stamp in Blank space in Vakalatnama	astha.aor@gmail.com
202	3/4/2023	0710102098132022(No.of Docs 1)	0710102098132022/1	INTERLOCUTORY APPLICATION (I.B.C)/6116(ND)2022	SANTOSH GOEL VSM/S VHV BEVERAGES PRIVATE LIMITED	Application under any other provisions- IBC	5/4/2023	Index missing, Welfare Fee stamp and Court Fee stamp msising in Vakalatnama, Date msising in Vakalatnama	Nirvana1009
203	3/4/2023	0710102094182022(No.of Docs 3)	0710102094182022/4	COMPANY PETITION IB (IBC)/906(ND)2022	KOHINOOR APPARELS PRIVATE LIMITED VS. ATS INFRASTRUCTURE LIMITED	IBC under Sec 7	5/4/2023	Sign msising in Pages 1 to 11 according to PDF, Main Case number wrong in Page 1 according to PDF and also in Volume 2	knlegal
204	4/4/2023	0710102022592021(No.of Docs 2)	0710102022592021/7	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK VS. M/S. SPML INFRA LIMITED	IBC under Sec 7	5/4/2023	Advocate address details in Affidavit mismatching with the E-stamp	sri8191
205	4/4/2023	0710102014272022(No.of Docs 2)	0710102014272022/5	COMPANY PETITION IB (IBC)/199(ND)2022	SAWARIA SETH INFRASTRUCTURE PRIVATE LIMITED VS. PROVIEW INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	5/4/2023	Pages 149 and 150 according to PDF Not Clear	tushar.malhotra
206	4/4/2023	0710102014262022(No.of Docs 2)	0710102014262022/5	COMPANY PETITION IB (IBC)/198(ND)2022	SAWARIA SETH INFRASTRUCTURE PRIVATE LIMITED VS. NITYA REALTECH PRIVATE LIMITED	IBC Under Sec 9	5/4/2023	Pages 149 and 150 according to PDF Not Clear	tushar.malhotra
207	4/4/2023	0710102016282023(No.of Docs 1)	0710102016282023/1	COMPANY PETITION IB (IBC)/170(ND)2023	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS. VIDHATA METAL PRIVATE LIMITED	IBC under Sec 7	5/4/2023	Index missing, Main case number missing	ahmad123
208	15-03-2023	0710102003822023(No.of Docs 2)	0710102003822023/5	TRANSFER APPLICATION/2(PB)2023	ATLAS CYCLES (HARYANA) LIMITED VS. KIRAN PACKAGING INDUSTRIES	Rule16(d),NCLT Rules,2016	5/4/2023	Please attach Court last order	spsc
209	15-03-2023	0710102003822023(No.of Docs 2)	0710102003822023/5	TRANSFER APPLICATION/2(PB)2023	ATLAS CYCLES (HARYANA) LIMITED VS. KIRAN PACKAGING INDUSTRIES	Rule16(d),NCLT Rules,2016	5/4/2023	Please attach Court last order	spsc
210	15-03-2023	0710102003822023(No.of Docs 2)	0710102003822023/5	TRANSFER APPLICATION/2(PB)2023	ATLAS CYCLES (HARYANA) LIMITED VS. KIRAN PACKAGING INDUSTRIES	Rule16(d),NCLT Rules,2016	5/4/2023	Please attach Court last order	spsc
211	15-03-2023	0710102003822023(No.of Docs 2)	0710102003822023/5	TRANSFER APPLICATION/2(PB)2023	ATLAS CYCLES (HARYANA) LIMITED VS. KIRAN PACKAGING INDUSTRIES	Rule16(d),NCLT Rules,2016	5/4/2023	Please attach Court last order	spsc
212	3/4/2023	0710200722492018(No.of Docs 4)	0710200722492018/4	COMPANY PETITION (COMPANIES ACT)/47(ND)2018	KRISHAN PAL SINGH VS ULTRA TECHNOLOGIES PVT. LTD	Sec. 241(1),Sec. 242(4)	5/4/2023	Need to File in Petition	advrakeshmalviya

213	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
214	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
215	30-03-2023	0710102005302019(No.of Docs 2)	0710102005302019/9	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/4/2023	Need to File in IA	Sunil Malhotra
216	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 50,51 according to PDF Not Clear, Main Case number missing in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	MANISHASAROHA08
217	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
218	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/6	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Payment receipt document will be filed on separate miscellaneous diary number	Samisti Legal LLP
219	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/5	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Payment receipt document will be filed on separate miscellaneous diary number	Samisti Legal LLP
220	31-03-2023	0710102022592021(No.of Docs 2)	0710102022592021/6	COMPANY PETITION IB (IBC)/179(ND)2022	CANARA BANK VS. M/S. SPML INFRA LIMITED	IBC under Sec 7	3/4/2023	Advocate address detail mismatching with E-stamp	sri8191
221	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/4	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Payment receipt document will be filed on separate miscellaneous diary number	Samisti Legal LLP
222	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 50,51 according to PDF Not Clear, Main Case number missing in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	MANISHASAROHA08
223	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 50,51 according to PDF Not Clear, Main Case number missing in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	MANISHASAROHA08
224	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
225	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
226	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP

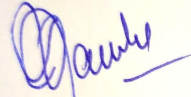
227	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
228	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
229	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
230	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
231	29-03-2023	0710102038252022(No.of Docs 4)	0710102038252022/3	INTERLOCUTORY APPLICATION (I.B.C)/2902(ND)2022	RADHEY SHYAM YADAV VS. CORSALITE EDUCATION SERVICES PRIVATE LIMITED	Sec 60(5)	3/4/2023	Reply document will be filed on separate miscellaneous diary number	Samisti Legal LLP
232	31-03-2023	0710102011832023(No.of Docs 2)	0710102011832023/2	COMPANY PETITION IB (IBC)/98(ND)2023	KRSNA HOME PRODUCTS PRIVATE LIMITED VS. IDBI BANK LIMITED	IBC Under Sec 10	3/4/2023	E-stamp msising, Place the Court Fee stamp in Blank space in Vakalatnama	BBLS@123
233	29-03-2023	0710102076582022(No.of Docs 1)	0710102076582022/1	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	3/4/2023	Page numbers msising in Index, Board Resolution msising, Date msising in Vakalatnama, Pagation msising in Vakalatnama	Shekhar12@
234	29-03-2023	0710102076582022(No.of Docs 1)	0710102076582022/1	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	3/4/2023	Page numbers msising in Index, Board Resolution msising, Date msising in Vakalatnama, Pagation msising in Vakalatnama	Shekhar12@
235	29-03-2023	0710102067832022(No.of Docs 1)	0710102067832022/1	COMPANY PETITION IB (IBC)/94(ND)2023	INDIAN BANK THR KUNWAR JEETENDRA SINGH VS. ROHIT SINGH	Section 95(1)	3/4/2023	Counsel detail msising in Index, Pagation missing in E-stamp	tarun_agg533
236	29-03-2023	0710102066922022(No.of Docs 1)	0710102066922022/1	COMPANY PETITION IB (IBC)/95(ND)2023	INDIAN BANK THROUGH KUNWAR JEETENDRA SINGH VS. ARUN SINGH @ARUN KUMAR	Section 95(1)	3/4/2023	Counsel detail msising in Index, Pagation missing in E-stamp	tarun_agg533
237	30-03-2023	0710102018642023(No.of Docs 1)	0710102018642023/2	COMPANY PETITION IB (IBC)/169(ND)2023	DELHIVERY LIMITED VS. FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	IBC Under Sec 9	3/4/2023	Index msising	naman.joshi@CJSlegal
238	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	raturajbankar
239	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	raturajbankar
240	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	raturajbankar
241	29-03-2023	0710102076372022(No.of Docs 1)	0710102076372022/1	COMPANY PETITION IB (IBC)/21(ND)2023	ORBIT ELECTROMECH INDIA PRIVATE LIMITED VS. RRP SOLUTION PRIVATE LIMITED	IBC Under Sec 9	3/4/2023	Index msising, One rupee Court Fee stamp missing in Vakalatnama	raturajbankar
242	31-03-2022	0710102018682022(No.of Docs 2)	0710102018682022/3	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Main Case number missing in Vakalatnama	MANISHASAROHA08

243	29-03-2023	0710102076582022(No.of Docs 1)	0710102076582022/1	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	3/4/2023	Page numbers msising in Index, Board Resolution msising, Date msising in Vakalatnama, Pagnation msising in Vakalatnama	Shekhar12@
244	31-03-2022	0710102018682022(No.of Docs 2)	0710102018682022/3	COMPANY PETITION (COMPANIES ACT)42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Main Case number missing in Vakalatnama	MANISHASAROHA08
245	31-03-2022	0710102018682022(No.of Docs 2)	0710102018682022/3	COMPANY PETITION (COMPANIES ACT)42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Main Case number missing in Vakalatnama	MANISHASAROHA08
246	31-03-2022	0710102018682022(No.of Docs 2)	0710102018682022/3	COMPANY PETITION (COMPANIES ACT)42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Main Case number missing in Vakalatnama	MANISHASAROHA08
247	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
248	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
249	29-03-2023	0710102076582022(No.of Docs 1)	0710102076582022/1	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	3/4/2023	Page numbers msising in Index, Board Resolution msising, Date msising in Vakalatnama, Pagnation msising in Vakalatnama	Shekhar12@
250	30-05-2016	0710204000192016(No.of Docs 0)	0710204000192016/4	COMPANY PETITION (COMPANIES ACT)84(ND)2016	SANDEEP BANSIL VS NEXGEN MANPOWER SERVICES PVT LTD & ORS	Sec. 241(1)	3/4/2023	Page No. Missing in PDF and Main Case Not Mentioned in PDF	
251	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/19	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
252	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/13	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
253	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/12	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
254	1/4/2023	0710102097252022(No.of Docs 2)	0710102097252022/1	COMPANY PETITION (COMPANIES ACT)28(ND)2023	SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS. EICHER MOTORS LIMITED	Sec. 59,Sec. 58(3)	3/4/2023	Separately Filed	rachitmit
255	1/4/2023	0710102097252022(No.of Docs 2)	0710102097252022/1	COMPANY PETITION (COMPANIES ACT)28(ND)2023	SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS. EICHER MOTORS LIMITED	Sec. 59,Sec. 58(3)	3/4/2023	Separately Filed	rachitmit
256	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/10	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
257	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/11	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
258	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/14	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
259	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/17	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
260	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/15	COMPANY PETITION (COMPANIES ACT)70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15

261	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/16	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
262	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/18	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
263	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/21	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
264	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/20	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
265	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/22	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
266	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/23	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
267	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/26	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
268	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/25	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
269	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/24	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
270	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/3	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
271	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/5	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
272	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/4	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
273	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/9	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
274	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/8	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
275	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/6	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
276	1/4/2023	0710102400522006(No.of Docs 2)	0710102400522006/7	COMPANY PETITION (COMPANIES ACT)/70(PB)2006	JAGDISH LAL GUPTA & ANR. VS CAMEO FABRICS PVT. LTD. & ORS.	Application under any other provisions	3/4/2023	Order Missed	henna15
277	5/12/2022	0710102100582022(No.of Docs 0)	0710102100582022/3	INTERLOCUTORY APPLICATION (I.B.C)/6195(ND)2022	REGIONAL PF COMMISSIONER NOIDA VSM/S. BIMLA MARU FASHIONS PVT. LTD.	Sec 60(5)	3/4/2023	Page No. Missing in E-Stamp Paper and Page No. 13- 50 True Copy Sign Missing in Annexures	
278	1/4/2023	0710200002012016(No.of Docs 1)	0710200002012016/5	COMPANY PETITION (COMPANIES ACT)/126(ND)2016	C.M. NARULA VS CMD PARDESI DEVELOPERS PVT. LTD.	Sec 241 (2),Sec. 242(4)	3/4/2023	1 Rs. Court Fess Missing in Vakalatnama	D46686

279	1/4/2023	0710102097252022(No.of Docs 2)	0710102097252022/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2023	SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS. EICHER MOTORS LIMITED	Sec. 59,Sec. 58(3)	3/4/2023	Separately Filed	rachitmit
280	1/4/2023	0710102097252022(No.of Docs 2)	0710102097252022/1	COMPANY PETITION (COMPANIES ACT)/28(ND)2023	SHRIKRISHNA B PANDEY THROUGH HIS ATTORNEY VS. EICHER MOTORS LIMITED	Sec. 59,Sec. 58(3)	3/4/2023	Separately Filed	rachitmit
281	1/11/2022	0710102090002022(No.of Docs 0)	0710102090002022/2	INTERLOCUTORY APPLICATION (I.B.C)/5733(ND)2022	REGIONAL PF COMMISSIONER NOIDA VSSAHA INFRATECH PRIVATE LTD	Sec 60(5)	3/4/2023	Page No. 21-90 True Copy Sign Missing in Annexures	
282	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
283	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
284	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
285	30-03-2023	0710102039962022(No.of Docs 3)	0710102039962022/44	COMPANY PETITION IB (IBC)/421(ND)2022	SILVER BANK LIMITED VS. MIDEAST INTEGRATED STEELS LIMITED	IBC under Sec 7	3/4/2023	Pagination Wrong in PDF According your Index	nayyaradi
286	1/4/2023	0710102024032022(No.of Docs 1)	0710102024032022/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2022	HMD HEALTHCARE INDIA PVT. LTD.	Sec. 230-232 - Second Motion	3/4/2023	Incomplete Documents	HMD
287	1/4/2023	0710102024032022(No.of Docs 1)	0710102024032022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2022	HMD HEALTHCARE INDIA PVT. LTD.	Sec. 230-232 - Second Motion	3/4/2023	Incomplete Documents	HMD
288	3/4/2023	0710102012822022(No.of Docs 2)	0710102012822022/52	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	3/4/2023	Page numbers are hiding in Reply document, Notary msising in E-stamp, Affidavit address mismatching with E-stamp, Affidavit verification location msising, Affidavit Back date	CONDUCTIVE LEGAL
289	28-03-2023	0710102018682022(No.of Docs 2)	0710102018682022/2	COMPANY PETITION (COMPANIES ACT)/42(ND)2022	AMIT JAIN VS. ASPCUBE GROWTH PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Sign msising in Pages 1 to 26 according to PDF, Pages 50,51 according to PDF Not Clear, Main Case number missing in Vakalatnama, Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	MANISHASAROHA08
290	1/4/2023	0710102016652022(No.of Docs 4)	0710102016652022/16	COMPANY PETITION (COMPANIES ACT)/45(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/4/2023	Counsel Detail Missing After Index and Volume Wise Index Missing and Page No. C- 456 True Copy Sign Missing in Annexures	kandk
291	31-03-2023	0710102066852022(No.of Docs 1)	0710102066852022/2	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS. BRIJESH KUMARI	Section 95(1)	3/4/2023	25 Rs. Welfare Fund Fess Missing in Vakalatnama	mathuropadv
292	29-03-2023	0710102066852022(No.of Docs 1)	0710102066852022/1	COMPANY PETITION IB (IBC)/96(ND)2023	INDIAN BANK THORUGH KUNWAR JEETENDRA SINGH VS. BRIJESH KUMARI	Section 95(1)	3/4/2023	Counsel detail msising in Index, Pagination missing in E-stamp	tarun_agg533
293	1/4/2023	0710102095602019(No.of Docs 3)	0710102095602019/16	COMPANY PETITION (COMPANIES ACT)/102(ND)2019	ANIL AGRAWAL VS. OMEGA ICEHILL PVT. LTD	Sec. 241(1)	3/4/2023	Master Index Missing and Page No. 9 - 327 True Copy Sign Missing in Annexures and Need to Applicant Sign on Every Page in Written Submissions	atul.nls

294	9/12/2022	0710102101652022(No.of Docs 0)	0710102101652022/3	INTERLOCUTORY APPLICATION (I.B.C)/6305(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSPOOJA FILM COMPANY	Application under any other provisions- IBC	3/4/2023	NCLT Heading Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama and page No. Missing in PDF According your Index	
295	31-03-2023	0710102093552022(No.of Docs 1)	0710102093552022/1	INTERLOCUTORY APPLICATION (I.B.C)/5620(ND)2022	M/S RMY INDUSTRIES LLP VSAPPLE INDUSTRIES LIMITED	Sec 60(5)	3/4/2023	Page No. 85-87 Page Not Clear	bajpaianand24
296	31-03-2023	0710102091352020(No.of Docs 2)	0710102091352020/6	COMPANY PETITION IB (IBC)/1027(ND)2020	ULTRATECH CEMENT LIMITED VS. UNIVERSAL JOURNEYS INDIA PVT. LTD	IBC Under Sec 9	3/4/2023	Counsel Details Incomplete in Written Submissions and Need to Applicant sign on Every Pages in Written Submissions and Page No. 5- 199 True Copy Sign Missing in Annexures	adv.agarwaltarun
297	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
298	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
299	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
300	27-03-2023	0710102009022023(No.of Docs 1)	0710102009022023/1	COMPANY APPEAL(COMPANIES ACT)/56(ND)2023	TOSHANSH GLOBAL INFOSOLUTIONS (OPC)PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	3/4/2023	Page 4 according to PDF is Handwritten	Dipanshu1234
301	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
302	29-03-2023	0710102086542020(No.of Docs 1)	0710102086542020/2	INTERLOCUTORY APPLICATION (I.B.C)/3815(PB)2020	M/S. RAHUL MEHTA HUF VS. SANDEEP GARG	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
303	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
304	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
305	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
306	29-03-2023	0710102086512020(No.of Docs 1)	0710102086512020/3	INTERLOCUTORY APPLICATION (I.B.C)/3791(PB)2020	SUSHMA MEHTA VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
307	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03
308	29-03-2023	0710102086532020(No.of Docs 1)	0710102086532020/4	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	ARS REALTORS PVT LTD VS. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	Sec 60(5)	3/4/2023	Pagination msising in Vakalatnama document	ninexnclt03



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